

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6274  
ANSWERED ON:05.05.2015  
EMPOWERING DIFFERENTLY ABLED PERSONS  
S.R. Shri Vijay Kumar

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

the details of the amount sanctioned and released to the Non-Governmental Organisations (NGO) in the country in respect of Empowerment of Persons with Disability Scheme indicating utilisation made, number of beneficiaries covered, NGO-wise and State-wise for each of the last three years and the current year ?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHANPAL GURJAR)

Under Assistance to Disabled Persons for purchase/fittings of Aids/Appliances (ADIP) Scheme, the State/UT-wise release of grant-in-aid, the number of beneficiaries and number of Non-Governmental Organizations (NGOs) assisted during the last three years and current year is at annexure-I

Under Deendayal Disabled Rehabilitation Scheme (DDRS), a statement indicating State/UT admissible grant-in-aid sanctioned/released, number of beneficiaries and organizations supported during the last three years and current year is at annexure-II.

The Department ensures the effective implementation of the Scheme and utilization of funds under DDRS in the following ways:

- (i) Fresh/subsequent release of grants to implementing agencies are released only on receipt of Utilization Certificate in respect of previous grant(s).
- (ii) The Schemes implemented through NGOs are also expected to be monitored by respective State Governments/UT Administrations.
- (iii) The performance of the NGOs is reviewed from time to time through inspections by the State Governments concerned, National Institutes and officers of the Ministry.
- (iv) The Audited Annual Accounts are being mandatorily examined for all NGOs before recommending any further/subsequent release of funds.
- (v) This Department has developed centralized on-line application software with the assistance of National Informatics Centre (NIC) on the website of the Ministry [www.ngograntsje.gov.in](http://www.ngograntsje.gov.in) . All applications by NGOs seeking Grant-in-aid (GIA) under Deendayal Disabled Rehabilitation Scheme (DDRS) are being invited through on-line process in the website of the Ministry from the financial year 2014-15 onwards.